#### **Economic Offences**

Written Answers

### \*449. SHRI N. R. CHOUDHURY: SHRI HARSH DEO MALAVIYA: SHRI SARDAR AMJAD ALI:

Will the Minister of LAW. JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) what special laws have been enacted or are proposed to be enacted in pursuance of Prime Minister's 20-Point Programme regarding summary trials of and deterrent punishments to economic offenders; and
- (b) whether any special courts have been set up or are proposed to be set up for the purpose?

THE MINISTER OF LAW, JUSTICE i AND COMPANY AFFAIRS (SHRI H. GOKHALE): (a) and (b) In pursuance of Prime Minister's 20-Point Programme, the following l-aws have been enacted for ex- I peditious trials of and deterrent punish- ment of economic offenders :-

- (1) Taxation Laws (Amendment) Act, 1975.
- (2) The Conservation of Foreign Exchange and Prevention of Smuggling i Activities (Amendment) Acts. 1975 and I 1976.
- (3) Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act,
- (4) The Imports and Exports Control (Amendment) Act, 1976.

Further the question of creation of Special Courts for the trial of economic offences is under active consideration.

### Discussions with East Germany for Oil **Exploration**

- •450. SHRI JANARDHANA REDDY: Will the Minister of PETROLEUM be Pleased to state:
- (a) whether it is a fact that discussions were held with the Deputy Prime Minister of East Germany during his recent visit to India for mutual co-operation in the field of Petroleum; and
- (b) if so, what is the outcome of the discussions.

THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA); (a) and (b) Yes, Sir. The discussions were of a general .nature and no specific problems for cooperation in the field of petroleum were' discussed.

## बरौनी-कटिहार बड़ी लाइन के लिए बजट में धनराशि का निर्धारण

628. डा॰ रामकुशल सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या बरौनी-कटिहार वडी लाइन के निर्माण के लिए कतिएय धनराणि 1975-76 के बजट में निर्धारित की गई थी:
- (ख) क्या मिट्टी डालने का काम भ्रौपचारिक हप से 1972 में शुरू किया गया था; ग्रीर
- (ग) यदि हां, तो बडी लाइन के निर्माण में होने वाले विलम्ब कारण हैं?

## B«dgct allocation for Barauni-Katihar **Broad-gauge line**

628. DR. RAMKRIPAL SINHA: Will the Minister of RAILWAYS be pleased to state:

- whether some funds have been allocated in the budget for the year 1975-76 for the construction of Barauni-Katihar broadgauge line;
- (b) whether the earth work had been formally taken up in 1972; and
- (c) if so, the reasons for delay in constructing the tread-gauge line.]

# रेल मंत्रालय में उपमंत्री बुटा सिंह): (क) ग्रीर (ख) जी,नहीं।

## (ग) प्रजन नहीं उठता ।

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) and (b) No.

(c) Does net arise.] [

]English translation.